

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6267  
ANSWERED ON:06.05.2013  
CNG VEHICLES  
Gandhi Shri Feroze Varun

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether several incidents of CNG cars catching fire have been reported in the country;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry into such incidents and if so, the details thereof;
- (d) whether the Government has taken any steps to ensure that such mishaps do not take place in future; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (e) Central Motor Vehicles Rules-Technical Standing Committee(CMVR-TSC), in its 38th meeting held on 9th July, 2012, suggested that action should be initiated by Bureau of Indian Standards (BIS) to introduce mandatory marking for CNG/LPG safety components. BIS requested Ministry of Road Transport and Highways(MoRTH) to notify twelve Indian Standards for mandatory compliance under a license from BIS as per Section 14 of BIS Act and for inclusion of mandatory certification of CNG kit components in Central Motor Vehicles Rules, 1989. The suggestion of BIS has been referred to Automotive Research Association of India (ARAI).